

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.476 of 1977**

Smt Pushpa @ Puspi Yadav And Ors

... .. Appellant/s

Versus

Indradeo Rai And Ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Saket Kumar, Advocate

For the Respondent No. 4 and 5 : Mr. Rudal Prasad, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

49 05-02-2026

Two weeks' further time is granted to the learned for
the petitioner for filing substitution petition.

2. List this case on 19.02.2026.

(Ramesh Chand Malviya, J)

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